

HIGH COURT OF SIKKIM
GANGTOK

No. 52 /Confdl./HCS

Dated: 28.03.2018

NOTIFICATION

In partial modification of Notification Nos. 39/Confdl./HCS dated 06.11.2017 & No. 40/Confdl./HCS dated 07.11.2017, issued by the High Court of Sikkim, it is hereby notified for general information of all concerned that the High Court of Sikkim is pleased to declare 29th March, 2018 as holiday for the High Court and Subordinate Courts on account of Mahavir Jayanti.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. V (41)/Confdl./HCS/13402-63

Dated: 28.3.18

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi – 110 201.
2. The Secretary to the Government of India, Ministry of Home Affairs New Delhi.
3. The Registrar General, High Court of _____
4. The President, Bar Council of India, New Delhi.
5. The Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. The Joint Registrar-cum- Sr. Judgment Writer /PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
7. The PPS to Hon'ble Judge, High Court of Sikkim, Gangtok.
8. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
9. The Principal Secretary to Hon'ble the Chief Minister of Sikkim, Government of Sikkim, Gangtok.
10. The Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
11. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
12. The Chief Secretary, Government of Sikkim, Gangtok.
13. The Additional Chief Secretary –cum- Principal Secretary, Home Department, Government of Sikkim, Gangtok.
14. The District & Sessions Judge (East) at Gangtok.
15. The District & Sessions Judge (North) at Mangan.
16. The District & Sessions Judge (South) at Namchi.
17. The District & Sessions Judge (West) at Gyalshing.
18. The District & Sessions Judge (Spl. Div.-I)I/C at Gangtok.
19. The District & Sessions Judge (Spl. Div.-II)I/C at Gangtok.
20. The Legal Remembrancer-cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
21. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
22. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
23. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
24. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.

25. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
26. The Civil Judge-cum- Judicial Magistrate (West)I/C at Gyalshing.
27. The Civil Judge-cum- Judicial Magistrate (South)I/C at Namchi.
28. The Civil Judge-cum- Judicial Magistrate (North)I/C at Mangan.
29. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim stationed at Gangtok.
30. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim stationed at Gangtok.
31. The P.S to Hon'ble Chairperson, Sikkim State Human Rights Commission, Gangtok.
32. The P.S. to Hon'ble Lokayukta, Government of Sikkim, Gangtok.
33. The P.S. to Hon'ble Chairperson, Law Commission, Government of Sikkim, Gangtok.
34. The General Secretary, Bar Association of Sikkim, Gangtok.
35. The General Secretary, High Court Bar Association, Gangtok.
36. The General Secretary, Namchi Bar Association, South Sikkim.
37. The District Magistrate (East) at Gangtok.
38. The District Magistrate (West) at Gyalshing.
39. The District Magistrate (North) at Mangan.
40. The District Magistrate (South) at Namchi.
41. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
42. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
43. All Section In-charge, High Court of Sikkim, Gangtok.
44. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
45. Notice Board,
46. Guard file &
47. File.



REGISTRAR